



**2nd India International Conference**

MONEY LAUNDERING AND COLLECTIVE RESPONSE

**Emerging Trends, Prevention, Detection and Investigation**

 **New Delhi I Saturday, 12 November 2022 l 10:00 AM – 01:30 PM**

**REGISTRATION FORM**

 I/ we would like to attend/nominate the following:

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| --- | --- | --- | --- |
|  | **Delegate 1** | **Delegate 2** | **Delegate 3** |
| **Name** |  |  |  |
| **Designation** |  |  |  |
| **Name of Organisation** |  |
| **GST No. of Organisation** |  |
| **Address** |  |
| **Tel #** |  |  |  |
| **Mobile #** |  |  |  |
| **Email** |  |  |  |

|  |  |
| --- | --- |
| **Registration Fee (Per Delegate)** | **₹ 2,000/- + GST (18%) = ₹ 2,360/-** |
| **Claim the following entitlement to special benefits:*** Certificate of participation to all registered delegates
* 10% discount on nomination of 2 or more delegates from same organization/ for ASSOCHAM Members
* 20% discount for SCC Online subscribers/followers/nominations.
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| **METHOD OF PAYMENT** | **PAYMENT DETAILS** |
| DD/Cheque in favour of ASSOCHAM payable at New DelhiFor NEFT/Online payment details: HDFC Bank Limited, 4/48, Malcha Marg Shopping Complex Chanakyapuri, New Delhi -110021 Saving Account No. 05031110000062 IFSC CODE: HDFC0004711* Fee once paid is non – refundable, although change of nomination is allowed.
* The registration fee includes lunch, refreshments.
* Prior Registration is essential. Please fax/courier/email the registration form at the earliest.
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***Name & Designation of nominating authority (Signature)***

Kindly send your ﬁlled-in registration form to:

**Mr. Vikash Vardhman**, Email: vikash.vardhman@assocham.com Mob: +91 90277 88277

**Ms. Ritima Singh**, Email: ritima.singh@assocham.com Mob: +91 93546 25618

**THE ASSOCIATED CHAMBERS OF COMMERCE AND INDUSTRY OF INDIA**

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